

has been drawn to the gruesome murder of Shri Ganeppa Bharamappa Kamat, a freedom fighter and Kisan Sabha worker of Koganur Taluka, Dharwar, Mysore State, who had been stabbed to death on the 4th October, 1971 by some miscreants in connivance with landlords ;

(b) if so, whether Government are considering to appoint a high ranking Police Officer from outside the District of Dharwar for investigation ; and

(c) if so, when a decision is likely to be taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) to (c). Yes, Sir. The murder is reported to have been committed on the night of 4th October, 1971, because of some dispute over land. A case under Section 302 IPC has been registered and of the 11 suspects, nine have been arrested. All necessary steps to investigate the case expeditiously and effectively have been taken and further measures, if any, will be taken, when necessary.

Murder of one Shri Shyam Sunder Konar in West Bengal

1509. SHRI S. P. BHATTACHARYYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether one, Shri Shyam Sunder Konar, has been stabbed to death by some miscreants on the 10th September, 1971 under Burdwan P. S., West Bengal ;

(b) if so, whether any steps have been taken by Government against the culprits responsible for the gruesome murder ; and

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) to (c). Attention is invited to the reply given to unstarred question No. 1511 today in this House.

Murder of a Student Leader in Howrah District (West Bengal)

1510. SHRI S. P. BHATTACHARYYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Shri Biplab Mazumdar a Student Leader, has been stabbed to death by some miscreants in Amta P. S. Howrah District, West Bengal on the 19th October, 1971 ; and

(b) if so, what steps have been taken by Government to apprehend his assailants, whose names have been disclosed by the deceased in his death declaration ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). No Sir. However, according to the information received from the Government of West Bengal, Shri Biplab Mazumdar, a S. F. (C. P. M.) leader was leading a procession of students at Amta, District Howrah, shouting abusive and provocative slogans against local Chhatra Parishad and Yuba Congress leaders. A clash between the processionists and followers of Yuba Congress (R) and Chhatra Parishad took place. In the melee Shri Mazumdar sustained minor injuries and was treated by Medical Officer, Amta Primary Health Centre, in whose opinion the injuries of Shri Mazumdar were of simple nature and caused by a hard blunt weapon. A specific case over the incidents has been started.

Murder of one Shri Bablu Dutt in Burdwan (West Bengal)

1511. SHRI S. P. BHATTACHARYYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether one, Shri Bablu Dutt, was stabbed to death by some hooligans on the 10th September, 1971 under Burdwan P. S. West Bengal ; and

(b) if so, the action that has been taken against the assailants, whose names have been disclosed by the deceased in his death declaration ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). According to the information furnished by the Government of West Bengal, on 10th September, 1971 S/Shri Bablu Dutt and Shyam Sunder Konar alias Kachi who were witnessing a cinema show were called out of the cinema hall by one